

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION - 70

Dated Guwahati, the 21st December, 2018

It is hereby informed to all concerned that the bulk printing of cause-list of Gauhati High Court, Guwahati, would, henceforth, be discontinued with effect from 3rd January, 2019.

Instead, e-causelist will be made available at the website of the Gauhati High Court (<http://www.ghconline.gov.in>.) and the same will be e-mailed to all the Learned Advocates, who have furnished their e-mail IDs to the Registry.

By Order,

Sd/- Dhruvad Kashyap Das
REGISTRAR (JUDICIAL)

Memo No. HC.III-72/2011/2304-2329/G Dated 21st December, 2018

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The President, Gauhati High Court Bar Association, Guwahati.
4. The Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President, Gauhati High Court Advocates' Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
8. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

(Contd..)

16. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Order in the website of Gauhati High Court, Guwahati with a scroll in the homepage titled "Order ,dated 21st December, 2018, regarding discontinuation of bulk printing of cause-list"*
17. The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
21. The Admn. Officer (J) _____, Gauhati High Court, Guwahati.
22. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
23. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
24. C.A. to the Registrar General, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)